

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 143**  
**CA No. 189/2020, 263/2020,**  
**10/2021, 11/2021**  
**And**  
**CP No. 60/Chd/Chd/2020**

**IN THE MATTER OF:**  
**Anup Nargas & Ors.**

...

**Petitioners**

**Versus**

**Yar Gun Enterprises Pvt. Ltd. & Ors.** ...

**Respondents**

**Under Section: 241, CA 2013**  
**Rule: 11, NCLT Rules 2016**

**Order delivered on 16.02.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 10.04.2024.

**Sd/-**  
**Court Officer**